

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Tara Jewels Limited Date of Commencement of Liquidation: 30-07-2019; List of Stakeholders as on Date: 15-10-2019; Name of IP: Mr. Brijendra Kumar Mishra; Last 5 digit of registration number: 10257

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				5800016				NA
2	Liquidation costs incurred till date				41580601				NA
3	Secured financial creditors	11	9184519737	11	9184519737	0	0	0	Annexure 3
4	Unsecured financial creditors	2	660334175	2	660334175	0	0	0	Annexure 4
5	Operational creditors (Workmen)	548	51750359	548	49246633	0	2503727	0	Annexure 5
6	Operational creditors (Employees)	128	41046535	128	40939142	0	107390	0	Annexure 6
7	Operational creditors (Government Dues)	3	1494618438	3	1494618438	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	31	1030507018	31	1012715459	0	17791559	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		723	12462776262	723	12489754201	0	20402676	0	